## GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

### RAJYA SABHA UNSTARRED QUESTION No. 1514 (TO BE ANSWERED ON 01.01.2018)

#### DIGITIZATION OF CABLE NETWORK BY TACTV

#### 1514. SHRIMATI SASIKALA PUSHPA:

### WILL THE MINISTER OF INFORMATION AND BROADCASTING BE PLEASED TO STATE:

- (a) Whether Government has granted time till December, 2017 to Tamil Nadu Arasu Cable TV Corporation (TACTV) to compete the process of the digitization of its cable network.
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))

(a) to (c): No, Madam. On 17.4.2017, the Ministry had issued a Provisional Multi-System Operator (MSO) registration to M/s Tamil Nadu Arasu Cable TV Corporation (TACTV) to provide digital cable TV services in Tamil Nadu State. TACTV was given three months' time up to 17.7.2017 to switch over to digital cable TV on their network. On 06.06.2017, the State Govt. of Tamil Nadu made a request to the Ministry to allow TACTV to continue analog signals up to Dec. 2017 which was examined and extension for one month up to 17.8.2017 was granted by the Ministry vide letter dated 21.06.2017.

On 16.8.2017, the State Govt. of Tamil Nadu made another request to the Ministry to allow further time up to Dec. 2017 to TACTV to switch off analogue signals in Tamil Nadu. The request was examined but the same was not found feasible to accede to. The State Govt. as well as TACTV was accordingly informed of the same on 25.9.2017.

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